

# NEELKANTH TECHNOLOGIES LIMITED

**Regd. Office :** Plot No. 194-195, 3rd Floor, Industrial Area, Phase II, Ram Darbar, Chandigarh - 160002;  
Tel: 0172-4651105; e-mail : zenlabsindia@gmail.com  
**CIN: L65920CH1993PLC033112**

## POST OFFER ADVERTISEMENT

This advertisement is being issued by **Arihant Capital Markets Limited**, Manager to the Offer on behalf of of **Mr. Harpreet Singh Kalra, Mr. Sanjay Dhir, Mr. Sanjeev Kumar and Mr. Satish Kumar ("Acquirers")** alongwith **Preet Remedies Private Limited ( Person Acting in Concert / PAC)**, pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011, as amended ("**SEBI SAST Regulations**") in respect of Open Offer to acquire upto 16,12,004 Equity Shares, constituting 26% of the fully diluted voting Equity Share Capital (the "**Offer**") of **Neelkanth Technologies Limited ("Target Company")**. The Detailed Public Statement ("**DPS**") with respect to the aforementioned Offer was published on November 18, 2015 in (a) Business Standard, all India English and Hindi editions; (b) Mumbai Lakshawdeep, Mumbai Marathi edition; and (c) Rozana Spokesman, Chandigarh, Punjabi edition.

1. Name of the Target Company : Neelkanth Technologies Limited
2. Name of the Acquirers : Mr. Harpreet Singh Kalra; Mr. Sanjay Dhir; Mr. Sanjeev Kumar and Mr. Satish Kumar alongwith Preet Remedies Private Limited as PAC
3. Name of Manager to the Offer : Arihant Capital Markets Limited
4. Name of Registrar to the Offer : Bigshare Services Private Limited
5. Offer Details:
  - a. Date of Opening of the Offer : January 11, 2016
  - b. Date of closure of the Offer : January 22, 2016
6. Date of payment of consideration : February 3, 2016
7. Details of Acquisition:

| Sr. No. | Particulars                                                                                                                                                                                           | Proposed in the offer document                                            | Actual                                                                      |
|---------|-------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------|-----------------------------------------------------------------------------|
| 7.1     | Offer Price                                                                                                                                                                                           | Rs. 10/-                                                                  | Rs. 10/-                                                                    |
| 7.2     | Aggregate number of shares tendered                                                                                                                                                                   | 16,12,004                                                                 | 500                                                                         |
| 7.3     | Aggregate number of shares accepted                                                                                                                                                                   | 16,12,004                                                                 | 500                                                                         |
| 7.4     | Size of the Offer (Number of shares multiplied by offer price per share)                                                                                                                              | Rs. 1,61,20,040                                                           | Rs. 5,000                                                                   |
| 7.5     | Shareholding of the Acquirers / PAC before Agreement / Public Announcement (No. & %)                                                                                                                  | 16,12,650<br>(44.58%) #                                                   | 16,12,650<br>(44.58%) #                                                     |
| 7.6     | Shares Acquired by way of Agreement ( <i>preferential allotment</i> ) <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>                      | 25,82,514<br>41.65%                                                       | 25,82,514<br>41.65%                                                         |
| 7.7     | Shares Acquired by way of Open Offer <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>                                                       | 16,12,004<br>26.00%                                                       | 500<br>0.01%                                                                |
| 7.8     | Shares acquired after Detailed Public Statement <ul style="list-style-type: none"><li>• Number of shares acquired</li><li>• Price of the shares acquired</li><li>• % of the shares acquired</li></ul> | NIL                                                                       | NIL                                                                         |
| 7.9     | Post offer share holding of Acquirer <ul style="list-style-type: none"><li>• Number</li><li>• % of Fully Diluted Equity Share Capital</li></ul>                                                       | 58,07,168<br>93.66%                                                       | 41,95,664<br>67.67%                                                         |
| 7.10    | Pre & Post offer shareholding of the Public                                                                                                                                                           | Pre-Offer : 20,04,850<br>(55.42%)#<br>Post-Offer : 3,92,846<br>(6.34%) \$ | Pre-Offer : 20,04,850<br>(55.42%)#<br>Post-Offer : 20,04,350<br>(32.33%) \$ |

# On pre-preferential allotment Capital of 36,17,500 Equity Shares

\$ On fully diluted Capital of 62,00,014 Equity Shares (including preferential allotment of 25,82,514 Equity Shares)

8. The post offer shareholding pattern of the Target Company is as under :

| Particulars      | No. of Shares    | % of shareholding |
|------------------|------------------|-------------------|
| Promoters        |                  |                   |
| - Acquirers      | 25,83,014        | 41.66             |
| - PAC            | 16,12,650        | 26.01             |
| <b>Sub-total</b> | <b>41,95,664</b> | <b>67.67</b>      |
| Public           | 20,04,350        | 32.33             |
| <b>Total</b>     | <b>62,00,014</b> | <b>100.00</b>     |

9. The Acquirers / PAC accept full responsibility for the information contained in this Post Offer Advertisement and also for fulfilling the obligations under SEBI SAST Regulations.
10. A copy of this Post Offer Advertisement will be available on the website of SEBI, BSE Limited and at the Registered Office of the Target Company

**On Behalf of the Acquirers and PAC issued by the Manager to the Offer**



**ARIHANT capital markets ltd.**

**Merchant Banking Division**

**SEBI REGN NO.: INM 000011070**

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**Contact Persons: Mr. Amol Kshirsagar / Mr. Satish Kumar P.**

**Place: Mumbai**

**Date: February 5, 2016**